

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s M. I. Buildtech Private Limited

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s M. I. Buildtech Private Limited
2.	Date of incorporation of corporate debtor	12/12/2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45204DL2011PTC228616
5.	Address of the registered office and principal office (if any) of corporate debtor	T-167, Street no-5 Gautampuri Delhi North East DL 110053 IN
6.	Insolvency commencement date in respect of corporate debtor	23.11.2022 (23 rd November, 2022)
7.	Estimated date of closure of insolvency resolution process	22.05.2023 (22 nd May, 2023)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Swatantra Kumar Singh IBBI Reg. No. - IBBI/IPA-001/IPP-01950/2020-2021/13047
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Add: P-6/90 (2nd Floor) Connaught Circus, Connaught Place, New Delhi - 110001, India. E-mail : singh@caindelhiindia.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Add: P-6/90 (2nd Floor) Connaught Circus, Connaught Place, New Delhi - 110001, India. E-mail : singh@caindelhiindia.com
11.	Last date for submission of claims	07.12.2022 (07 th December, 2022)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s M. I. Buildtech Private Limited** on **23.11.2022** (23rd November, 2022).

The creditors of **M/s M. I. Buildtech Private Limited**, are hereby called upon to submit their claims with proof on or before **07.12.2022** (07th December, 2022), to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means as well as in person or by post. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Mr. Swatantra Kumar Singh



Resolution Professional

Regi. No. IBBI/IPA-001/IPP- 01950/2020-2021/13047

Date: 25.11.2022

Place: Delhi

Criminal Courts, Ludhiana
 The Court Of Mr. Divya Sharma JUDGE
 Date: 06-01-2023
 New case, previous case, orders and judgments
 for all courts information is available on
 http://indiastrs.ecourts.gov.in/ludhiana
 Kotak Mahindra Bank Ltd Vs
 M/s. Roadways
 CNR NO: PBLD03-037458-2019
 Publication Issued To: Farooq Usdin
 Authorised Sign: Farooq Usdin
 Shri Nagar No. 409 Parvati Mohalla Kara
 Ahluwalia No. 175 Sahibzada Gokal Pur
 Shaheed Ji Maharaj Wali Gali Datta 110054
 This court has approved to the satisfaction of
 the undersigned persons that I have served
 this proclamation under 82 of code of criminal
 procedure as hereby issued against you with
 a direction that you should appear
 personally before the court on 06-01-2023
 at 10.00 a.m. or within 30 days from the
 date of publication of this proclamation.
 Take notice that in case of default on your
 part to appear as directed above the above
 case will be heard and determined as
 per law, in your absence for details login to
 http://highcourts.ecourts.gov.in/78-visited, no
 http://indiastrs.ecourts.gov.in/78-visited, no
 http://indiastrs.ecourts.gov.in/78-visited, no
 J.M.C. Ludhiana

Indian Bank
 शाखा एवं प्रमुख कार्यालय
 गांधीनगर-201001
 शाखा: NS626.indianbank.co.in

ग्राहक जर्नी ऑडिट
 दिनांक: 21.11.2022

कर्मचारी एवं अधिकारी
 शाखा प्रमुख: श्री. अशोक कुमार
 सहायक प्रमुख: श्री. अशोक कुमार
 सहायक प्रमुख: श्री. अशोक कुमार

कर्मचारी एवं अधिकारी
 शाखा प्रमुख: श्री. अशोक कुमार
 सहायक प्रमुख: श्री. अशोक कुमार
 सहायक प्रमुख: श्री. अशोक कुमार

प्रमर्श 'ए'
सार्वजनिक घोषणा
 भारतीय विमान और वाहन सेवा असाता नई (एमपीएट व्यवस्था) के लिए
 आरक्षण और आवाहन प्रक्रिया के लिए प्रमर्श नंबर 2016 के विविध भाग के अंतर्गत
मैकर्स एम. आई. विन्डो क्लियर सिस्टिम्स के नौवें संस्करण के अद्यतन के लिए

1. कर्मचारी प्रदर्शन का नाम: **मैकर्स एम. आई. विन्डो क्लियर सिस्टिम्स**
 दिनांक: 12/22/2011

2. कर्मचारी प्रदर्शन के विवरण की तिथि: 12/22/2011

3. प्रतिक्रिया दिखाने वाली कर्मचारी प्रदर्शन विधि/प्रणाली: - दिल्ली

4. कर्मचारी प्रदर्शन की कर्मचारी प्रदर्शन सहायक/सहायक प्रमुख का नाम: U45204DL201PTC228616

5. कर्मचारी प्रदर्शन के प्रमुख/अध्यक्ष का नाम: **डी.टी. रॉडरिग्स**
 दिनांक: 23.11.2022 (22 नवंबर, 2022)

6. कर्मचारी प्रदर्शन के प्रमुख/अध्यक्ष का नाम: **डी.टी. रॉडरिग्स**
 दिनांक: 23.11.2022 (22 नवंबर, 2022)

7. कर्मचारी प्रदर्शन के प्रमुख/अध्यक्ष का नाम: **डी.टी. रॉडरिग्स**
 दिनांक: 23.11.2022 (22 नवंबर, 2022)

8. कर्मचारी प्रदर्शन के प्रमुख/अध्यक्ष का नाम: **डी.टी. रॉडरिग्स**
 दिनांक: 23.11.2022 (22 नवंबर, 2022)

9. कर्मचारी प्रदर्शन के प्रमुख/अध्यक्ष का नाम: **डी.टी. रॉडरिग्स**
 दिनांक: 23.11.2022 (22 नवंबर, 2022)

10. कर्मचारी प्रदर्शन के प्रमुख/अध्यक्ष का नाम: **डी.टी. रॉडरिग्स**
 दिनांक: 23.11.2022 (22 नवंबर, 2022)

Central Bank of Canada Bank
 शाखा प्रमुख का कार्यालय
 गांधीनगर-201001

कर्मचारी एवं अधिकारी
 शाखा प्रमुख: श्री. अशोक कुमार
 सहायक प्रमुख: श्री. अशोक कुमार
 सहायक प्रमुख: श्री. अशोक कुमार

Central Bank of Canada Bank
 शाखा प्रमुख का कार्यालय
 गांधीनगर-201001

कर्मचारी एवं अधिकारी
 शाखा प्रमुख: श्री. अशोक कुमार
 सहायक प्रमुख: श्री. अशोक कुमार
 सहायक प्रमुख: श्री. अशोक कुमार

Central Bank of Canada Bank
 शाखा प्रमुख का कार्यालय
 गांधीनगर-201001

कर्मचारी एवं अधिकारी
 शाखा प्रमुख: श्री. अशोक कुमार
 सहायक प्रमुख: श्री. अशोक कुमार
 सहायक प्रमुख: श्री. अशोक कुमार

Bank of Baroda
 शाखा प्रमुख का कार्यालय
 गांधीनगर-201001

कर्मचारी एवं अधिकारी
 शाखा प्रमुख: श्री. अशोक कुमार
 सहायक प्रमुख: श्री. अशोक कुमार
 सहायक प्रमुख: श्री. अशोक कुमार

Bank of Baroda
 शाखा प्रमुख का कार्यालय
 गांधीनगर-201001

कर्मचारी एवं अधिकारी
 शाखा प्रमुख: श्री. अशोक कुमार
 सहायक प्रमुख: श्री. अशोक कुमार
 सहायक प्रमुख: श्री. अशोक कुमार

Bank of Baroda
 शाखा प्रमुख का कार्यालय
 गांधीनगर-201001

कर्मचारी एवं अधिकारी
 शाखा प्रमुख: श्री. अशोक कुमार
 सहायक प्रमुख: श्री. अशोक कुमार
 सहायक प्रमुख: श्री. अशोक कुमार

मांग-पूरना
 दिनांक: 21.11.2022

कर्मचारी एवं अधिकारी
 शाखा प्रमुख: श्री. अशोक कुमार
 सहायक प्रमुख: श्री. अशोक कुमार
 सहायक प्रमुख: श्री. अशोक कुमार

मांग-पूरना
 दिनांक: 21.11.2022

कर्मचारी एवं अधिकारी
 शाखा प्रमुख: श्री. अशोक कुमार
 सहायक प्रमुख: श्री. अशोक कुमार
 सहायक प्रमुख: श्री. अशोक कुमार

पंजाब एण्ड सिंध बैंक
 शाखा प्रमुख का कार्यालय
 गांधीनगर-201001

कर्मचारी एवं अधिकारी
 शाखा प्रमुख: श्री. अशोक कुमार
 सहायक प्रमुख: श्री. अशोक कुमार
 सहायक प्रमुख: श्री. अशोक कुमार

